

## HIGH COURT OF BOMBAY AT GOA, PORVORIM

Information in connection with Criminal Cases involving Member of Parliament  
/Member of Legislative Assembly (Mps/MLAs).  
**For the month of January, 2026**

Ref: Writ Petition ( Civil ) No. 699 of 2016 ( Supreme Court) ( Ashwini Kumar Upadhyay  
Vs Union of India & Ors.)

Sr. No.	Name of the Member of Parliament/ Member of Legislative Assembly ( MPs/ MLAs)	Case No.	Case Status
1	<b>DIGAMBAR VASANT KAMAT</b> Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR AND ANR	CRIR/22/2024	For Final Disposal on 6-2-2026
2	<b>CHURCHIL ALEMAO</b> Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR, ASST.DIRECTOR AND ANR., <b>DIGAMBAR VASANT KAMAT (Respondent no.2)</b>	CRIR-F- No. 625/ 2021	For Final Disposal on 6-2-2026

sd/-

( Sudhir S. Shirgaonkar )  
**Registrar (Judicial)**  
**High Court of Bombay at Goa**

**Date: 03-02-2026**  
**Prepared by: S.O. (J)**